

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-149/ND/2021

IN THE MATTER OF:

M/s Soni Traders (Regd)

V/s

MPCL Industries Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mayank Bhargawa

For the Respondent

: Vivek Kumar Shukla

ORDER

Mr. Mayank has appeared on behalf of petitioner. Mr. Vijay Kumar Shukla has appeared on behalf of the respondent and accepts the notice on behalf of the respondent. Therefore there is no need to issue notice upon the respondent.

Respondent is directed to file the reply within two weeks' from today. The rejoinder if any within a week from the date of receipt of the reply. List the matter on **06.05.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)